

1/22.2.96

Hon'ble Mr. K.D.Saha, Member (A)

Adjourned for admission to 11.4.96.

SKS

  
( K.D.Saha )  
Member (A)

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11.4.96

Shri M.L. Palwan.  
Registrar T/C  
Since the Division Bench is not  
available at present, let this case be  
adjourned sine die till the Division  
Bench is available.

  
Registrar T/C

3/09.10.96

Counsel for the applicant : None.

Adjourned to 02.12.1996 for admission.

SKJ

  
(D.Purkayastha)  
Member (J)

  
( K.D.Saha )  
Member (A)

4./ 2.12.96.

Shri S.R. Ahmad, the counsel for the applicant.

The learned counsel for the applicant submits that  
the reliefs sought for in this application have already  
been given to the applicant by the department. Accordingly,  
he wants to withdraw the application. Permission is granted.  
This application is dismissed as withdrawn.

/CBS/

  
(D.Purkayastha)  
Member (J)

  
( K.D. Saha )  
Member (A)